

**DIVISION BENCH**

**ITEM NO.151**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 200/2023 & IA No. 201/2023 IN CP (IB) No. 63/ALD/2017**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>INDIAN TURPENTINE &amp; ROSIN CO. LTD V/S SUPERIOR INDUSTRIES LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>SEC. 252, SCHEDULE 8 OF IBC</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 13<sup>th</sup> May, 2024.

**-Sd-  
(Court Officer)**

**15<sup>th</sup> April, 2024**

*Priya Agarwal  
(Stenographer)*